on the Table

(iv) (a) Sixteenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-773 80 for (a) and (b)].

(v) (a) Twenty-fifth Annual Report and Accounts of the National Research Development Corporation of India. New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-646[80 for (a) and (b)].

(vi) (a) Fifth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-772'80 for (a) and (b)].

- I. Report and Accounts (1978-79) of the Wadia Institute of Himalayan Geology, Dehra Dun.
- II. Report and Accounts (1978-79 of the Birbal Sahni Institute of Palaeobotany, Lucknow.
- III. Report and Audited Accounts (1978-79) of the Physical Research Laboratory, Ahmedabad.

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SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Wadia Institute of .
Himalayan Geology, Dehra Dun, for the year 1978-79, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library, See No. LT-648:80 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-647 80 for (a) and (b)].

(iii) Annual Report and Audited Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1978-79. [Placed in Library. See No. LT-649 80].

## Notification of the Government of Gujarat

SHRI CHARANJIT CHANANA: Sir, on behalf of Shri Jagannath Pahadia, I beg to lay on the Table, under subsection (3) of section 49 of the Gujarat Sales Tax Act, 1969, read with clause (b) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Gujarat, a copy (in English and Hindi) of the Government of Gujarat Notification No. (GHN 19) GST-1080 S. 49 (83) TH, dated the 7th March, 1980. [Placed in Library. See No. LT-699 [80].

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